


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 31.07.2018 AT 10.30 AM

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|----------------------------------|----------------------------------|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | CA No. 502/252/HDB/2018 |
| NAME OF THE COMPANY | Mayapuri Ispat Pvt Ltd |
| NAME OF THE PETITIONER(S) | Mayapuri Ispat Pvt Ltd |
| NAME OF THE RESPONDENT(S) | Registrar Of Companies Hyderabad |
| UNDER SECTION | 252 |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| K.V. Raman & Nityanand | Adv | |  |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|---------------------------------|-------------|------------------------|---|
| T. Sujan Kumar Reddy for RoC | Adv. | 9160001435 |  |
| | | | |

ORDER

Learned counsel Mr.K.V.Raman representing Mr.Nityanand present for Applicant. Learned counsel Ms.Suma present on behalf of Mr.T.Sujan Kumar Reddy for RoC.

It is represented that daughter of PCS is unwell and requested for adjournment.

List the matter on 21.08.2018.


MEMBER JUDICIAL